

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

IB-356/ND/2017

In the matter of :

Ridhi Sidhi

.. PETITIONER

Vs.

BTM Industries Limited

.. RESPONDENT

SECTION

Under Section 9 of IBC Code, 2016

Order delivered on 09.7.2018

Coram :

(R. VARADHARAJAN)

HON'BLE MEMBER (JUDICIAL)

(Dr. VK Subburaj),

HON'BLE MEMBER (TECHNICAL)

For the Petitioner /Op. Creditor : Mr. Ankit Sareen, Advocate

For the Respondent/Corporate Debtor :-

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and heard CA No.169/C-III/ND/2018 & CA No.170/C-III/ND/2018 in part. The matter is adjourned for further consideration of this Tribunal on 19.7.2018.

List on 19.7.2018.

— Sd —

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit